

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT NO. I)

Company Appeal No. 153/2017.

In the matter of:

SVJ Developers Ltd.

... Applicant

v.

Registrar of Companies

...Respondent

SECTION

Under Section 252(3)

Order delivered on 09.11.2017

Coram

R. VARADHARAJAN
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the applicant:

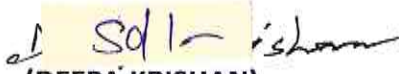
None

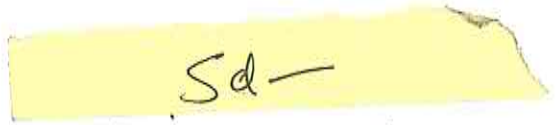
For the Respondent:

Mr. Manish Raj, RD (N)

ORDER

None appears for the petitioner. In the circumstances the matter is adjourned to 29.11.2017. In case none puts in appearance on that day, the petition will be dismissed for non-prosecution.


(DEEPA KRISHAN)
Member(Technical)


(R. VARADHARAJAN)
Member (Judicial)

KCS